

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

**Review Petition No.105/2007  
in Petition No.68/2007**

**In the matter of**

Review of the order dated 18.6.2007 in Petition No.68/2007- Direction to CTU for grant of long-term open access on the existing ER-WR corridor, i.e. 400 kV Raipur-Rourekela transmission line including 220 kV Korba Budhipadar transmission line for transfer of 400 MW power from DVC stations at Mejia and Chandrapur.

**And in the matter of**

Power Grid Corporation of India Ltd., Gurgaon	..... <b>Petitioner</b>
Vs	
1. M. P. Power Trading Company Limited	
2. Member-Secretary, Western Regional Power Committee, Mumbai	
	... <b>Respondents</b>

**The following were present:**

1. Shri R.N.Nayak, PGCIL
2. Shri Y.K.Sehgal, PGCIL
3. Shri Subir Sen,PGCIL
4. Shri P.C.Pankaj,PGCIL
5. Shri U.K.Tyagi, PGCIL
6. Shri Prashant Sharma, PGCIL
7. Shri V.V.Sharma, PGCIL
8. Shri S.Sen, PGCIL

**ORDER  
(DATE OF HEARING: 13.9.2007)**

The application has been made by Power Grid Corporation of India Limited for review of the order dated 18.6.2007 whereby it, as the Central Transmission Utility, was directed to grant long-term open access to the first respondent on the existing ER-WR corridor, that is, the existing 400 kV D/C Raipur-Rourkela transmission line and three circuits of 220 kV Korba-Budhipadar transmission line, to start with, for transfer of 400 MW of power from DVC generating stations at Mejia and Chandrapur in the Eastern Region.

2. Heard representative of the petitioner on admission.
  
3. Representative of the petitioner expressed difficulties in the planning of transmission system due to delay in information regarding upcoming generation projects and undertook to file affidavit on this issue along with suggestions for streamlining the process of granting approval for connectivity to ISTS. The petitioner was also asked by the Commission to file a list of commitments already made by it for long-term open access on the Eastern Region-Western Region corridor, and indicate any conditionalities which may be specified by the Commission in the present case of open access. The affidavit has not been filed so far.
  
4. The petitioner is directed to file the affidavit containing the said details latest by 25.1.2008. In the review petition, the petitioner has stated that the first respondent has requested for deferment of commencement of long-term open access from 1.7.2007 to 1.11.2007/January 2008. The status in this regard may also be filed, along with status of 400 kV D/C Ranchi-Sipat transmission line which was expected to be commissioned in December 2007, as per his earlier submission.
  
5. Subject to above order is reserved.

Sd/-  
**(R.KRISHNAMOORTHY)**  
**MEMBER**  
New Delhi dated the 14<sup>th</sup> January, 2008

sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**